

**Information note to the Press (Press Release no. 51/2015)**

**For Immediate Release**

**TELECOM REGULATORY AUTHORITY OF INDIA**

**No extension for sending comments/ counter-comments on TRAI's Consultation Paper on compensation to the consumers in the event of dropped calls. The Open House Discussion (OHD) shall be held on 01.10.2015 in New Delhi.**

**New Delhi, the 18<sup>th</sup> September, 2015:** On 04.09.2015, TRAI issued a Consultation Paper on compensation to the consumers in the event of dropped calls for comments of stakeholders. The last date for sending comments on the issues raised in the consultation paper is 21.09.2015 and the last date for sending counter-comments is 28.09.2015. Requests were received from some stakeholders for extension of the last date for sending comments, which have not been agreed to by the Authority.

The Authority shall hold an Open House Discussion (OHD) regarding the Consultation Paper on compensation to the consumers in the event of dropped calls as per the following schedule:

Date	01.10.2015
Time	From 09:30 hours to 13:00 Hours
Venue	PHD Chambers of Commerce, 4/2, Siri Institutional Area, August Kranti Marg, New Delhi – 110 016

  
(Sudhir Gupta)  
Secretary